

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 13th June, 2023

NO.HC.VII-84/2020/5287/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-III Judicial Officers (**name enclosed**) of the State of Assam to submit scanned copies (in PDF format) of following types of Judgments and Orders passed by them to the Judicial Academy, Assam by E-mail at: judicialacademyassam@gmail.com on or before **30-06-2023**.

1.	2 (two) bail orders during the stage of investigation (one granted and one rejected)
2.	2 (two) Injunction orders (one granting temporary injunction and the other rejecting)
3.	2 (two) Remand orders (one granting police remand and other granting judicial remand)
4.	1 (one) Final Order passed in a proceeding under the Protection of Women from Domestic Violence Act, 2005
5.	1 (one) Final Order passed in a proceeding under Section 125 of the Code of Criminal Procedure
6.	1 (one) Civil Judgement
7.	2 (two) Criminal Judgement (one acquittal and one conviction)
8.	2 (two) Zimma Orders (one granting zimma and the other rejecting)

By Order

Sd/- R.A. Tapadar

REGISTRAR(JUDICIAL)

Memo No. HC.VII-84/2020/5288-5296/A Dated: 13-06-2023
Copy forwarded for information & necessary action to:

1. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judges,

Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/
Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

(He/She is requested to inform all the nominated Judicial Officers (as per Annexure-I) under his/her control about this Notification)

4. The Chief Judicial Magistrate,

Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/
Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

(He/She is requested to inform all the nominated Judicial Officers (as per Annexure-I) under his/her control about this Notification).

5. The nominated Judicial Officers concerned.

6. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

7. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

8. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

9. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. D. Tapadar
13.06.23
REGISTRAR (JUDICIAL)